

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

Name of the Corporate Debtor :Indian Pulp & Paper Pvt. Ltd. ; Date of commencement of CIRP : 22-07-2022 ; List of Creditors as on : 21-02-2023

List of operational creditors (Government dues)

Sl. No.	Details of Claimant	Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Department	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest ##	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				
1	Regional Provident Fund Commissioner	6,64,845.00	6,64,845.00	Provident Fund dues		-	NO	-	-	-	-	-
2	Office of the Joint Commissioner & Charge officer Lalbazar & Radhabazar charge	2,78,777.00	2,78,777.00	GST & CST		-	NO	-	-	-	-	-
3	ESI SRO Barrackpore	3,45,58,077.00	3,35,427.00	ESI Claims		-	NO	-	-	-	3,42,22,650.00	-
4	Income Tax Authority	3,88,009.00	3,88,009.00	Income Tax		-	NO	-	-	-	-	-
5	WBSEDCL	3,20,12,379.14	3,20,12,379.14	Electricity DEPT		-	NO	-	-	-	-	-
	5	6,79,02,087.14	3,36,79,437.14			-		-	-	-	3,42,22,650.00	-